

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer

CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :26/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE- MENTION 2604- AT 11.00 AM- 11.05 AM**

**748-ADMISSION-COURT CODE-RENEWAL LICENCE-11.05 AM**

1	IRDA Appeal	3/2022	CA VINAY JAIN Vs. IRDAI	MR. SHUJIT KUMAR SHAH, ADVOCATE
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Sub Matter : IRDA-MISAPPLICATION/0000006/2022

Sub Matter : IRDA-MISAPPLICATION/0000007/2022

	IRDA-MISAPPLICATION 6/2022		CA VINAY JAIN-INTERIM RELIEF Vs. IRDAI	MR. SHUJIT KUMAR SHAH, ADVOCATE
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(Main Matter Number :IRDA Appeal/0000003/2022)

	IRDA-MISAPPLICATION 7/2022		CA VINAY JAIN Vs. IRDAI	Mr. Shujeet Kumar Shah, Advocate Bhave and Company
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(Main Matter Number :IRDA Appeal/0000003/2022)

**772-ADMISSION-COURT CODE-TATA LODR-11.07 AM**

2	Misc. Application	292/2022	TATA LIMITED-EXEMPTION Vs. SEBI	Nikita Bangera Senior Associate
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(Main Matter Number :SEBI Appeal/0000180/2022)

	SEBI Appeal	180/2022	TATA STEEL LIMITED Vs. SEBI	Nikita Bangera Senior Associate
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Sub Matter : Misc. Application/0000292/2022

**773-ADMISSION-COURT CODE-JAISUKH LODR-11.10 AM**

3	Misc. Application	293/2022	JAISUKH LTD.-EXEMPTION Vs. SEBI	R V Legal Advocates
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(Main Matter Number :SEBI Appeal/0000181/2022)

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CIVIL CAUSE LIST OF DATE :26/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	294/2022	JAISUKH LTD.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000181/2022)	R V Legal Advocates
	Misc. Application	295/2022	JAISUKH LTD.-COD Vs. SEBI (Main Matter Number :SEBI Appeal/0000181/2022)	R V Legal Advocates
	SEBI Appeal	181/2022	JAISUKH DEALERS LTD. Vs. SEBI Sub Matter : Misc. Application/0000293/2022 Sub Matter : Misc. Application/0000294/2022 Sub Matter : Misc. Application/0000295/2022	R V Legal Advocates
<b><u>218PARTHEARD-COURTCODE-DISGORGERESTRAINPIT-11.12AM</u></b>				
4	SEBI Appeal	499/2020	Alpana R. Kirloskar and Ors. Vs. SEBI Sub Matter : Misc. Application/0000535/2020 Sub Matter : Misc. Application/0000536/2020	Tushar Ajinkya Advocate Advocate i/b. K.Ashar CO
	Misc. Application	535/2020	Alpana R. Kirloskar and Ors. Vs. SEBI (Main Matter Number :SEBI Appeal/0000499/2020)	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
	Misc. Application	536/2020	Alpana R. Kirloskar and Ors. Vs. SEBI (Main Matter Number :SEBI Appeal/0000499/2020)	Mr. Tushar Ajinkya, Advocate K. ASHAR AND CO.
	SEBI Appeal	503/2020	Anil N. Alwani Vs. SEBI Sub Matter : Misc. Application/0000542/2020	Mr. Pesi Modi, Senior Advocate Advocate K. Ashar and CO.

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CIVIL CAUSE LIST OF DATE :26/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	504/2020	Kirloskar Industries Ltd. Vs. SEBI	Advocate i/b Ms. Ankita Kashyap, Advocate K. Ashar and Co.
	SEBI Appeal	505/2020	Sanjay Kirloskar Trustee of Kirloskar Brothers Ltd Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	506/2020	PRATIMA SANJAY KIRLOSKAR Vs. SEBI	Mr.P R RAMESH, Advocate . K. Ashar & Co
	SEBI Appeal	507/2020	Karad Projects and Motors Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate with Mr. P.R. Advocate K. Ashar and Co.
	SEBI Appeal	508/2020	PRAKAR INVESTMENTS PVT. LTD. Vs. SEBI	Mr.P R RAMESH, Advocate Advocate K. Ashar and Co.
	Misc. Application	542/2020	Anil N. Alwani Vs. SEBI	Ms. Sukanya Sehgal, Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000503/2020)			
	Misc. Application	569/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			
	Misc. Application	570/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
	(Main Matter Number :SEBI Appeal/0000044/2021)			

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CIVIL CAUSE LIST OF DATE :26/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	571/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	572/2020	Kirloskar Brothers Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000044/2021)				
	Misc. Application	540/2020	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000044/2021)				
	SEBI Appeal	44/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI	Advocate- i/b Gagrats  K. Ashar & Co.
Sub Matter :	Misc. Application/0000571/2020			
Sub Matter :	Misc. Application/0000569/2020			
Sub Matter :	Misc. Application/0000570/2020			
Sub Matter :	Misc. Application/0000540/2020			
Sub Matter :	Misc. Application/0000572/2020			

**105-PARTHEARD-CODE-REMANDDISGORGEMENT-AT11.14AM**

5	SEBI Appeal	1/2019	SRSR Holdings Pvt. Ltd. Vs. SEBI	Vikram Nankani,Sr.Adv.i/b M/s. VisheshLawServices Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	2/2019	B. Suryanarayana Raju Vs. SEBI	Kevic Setalvad,Sr.Adv. i/b L.S.ShettyandAssociates Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	3/2019	B. Rama Raju Vs. SEBI	Ashok Gupta,Sr. Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	4/2019	B. Ramalinga Raju Vs. SEBI	Gaurav Joshi,Sr.Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	5/2019	V. Srinivas Vs. SEBI	Chetan Kapadia,Adv. i/b M/s. Vishesha Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	53/2019	G. Ramakrishna Vs. SEBI	G. Ramakrishna - Appellant in person Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

**469-DISPOSAL-CODE-REGISTRATIONCANCELLED-AT11.16AM.**

6	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Vishesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
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Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000001/2021

**101-ADMDISPOSAL-COURTCODE-POLICYHOLDERS-11.18 AM**

7	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co  Mr. Mustafa Doctor, Senior Advocatei/b. K. Ashar A
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Sub Matter : IRDA-MISCAPPLICATION/0000012/2020  
Sub Matter : IRDA-MISCAPPLICATION/0000017/2020  
Sub Matter : IRDA-MISCAPPLICATION/0000004/2022  
Sub Matter : IRDA-MISCAPPLICATION/0000005/2022

IRDA-MISCAPPLIC ATION	12/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
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(Main Matter Number :IRDA Appeal/0000013/2020)

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CIVIL CAUSE LIST OF DATE :26/04/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA-MISCAPPLICATION	17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co.  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
	IRDA-MISCAPPLICATION	4/2022	TATA AIG GENERAL INSURANCE C. L.-ADD. DOCUMENT Vs. IRDA	Tuli and Co.
(Main Matter Number :IRDA Appeal/0000013/2020)				
	IRDA-MISCAPPLICATION	5/2022	TATA AIG GENERAL INSURANCE C. L. CONDONATION Vs. IRDA	Tuli and Co.
(Main Matter Number :IRDA Appeal/0000013/2020)				

**316-ADMDISPOSAL-COURTCODE-MARGINMONEY-AT11.22 AM**

8	SEBI Appeal	165/2020	Sharmila Raj Thackeray and Ors. Vs. Securities And Exchange Board of India and Ors.	Mr. Mangesh Sawant, Advocate K. Ashar - Res.1,Prakash Shah,Adv-Res.2,None-3-4
Sub Matter(Disposed) : Misc. Application/0000252/2020				

**200-DISPOSAL-COURT CODE-REFUNDDEBARRED-11.17A.M.**

9	SEBI Appeal	379/2020	Way 2 gains Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter : Misc. Application/0000388/2020				
Sub Matter(Disposed) : Misc. Application/0000927/2021				
	SEBI Appeal	380/2020	Astro Capital Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter(Disposed) : Misc. Application/0000928/2021				
Sub Matter : Misc. Application/0000391/2020				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	381/2020	Capital Mirror Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
Sub Matter(Disposed) :		Misc. Application/0000929/2021		
Sub Matter :		Misc. Application/0000394/2020		
	Misc. Application	388/2020	WAY2GAINS-INTERIM RELIF Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
(Main Matter Number :SEBI Appeal/0000379/2020)				
	Misc. Application	391/2020	Astro Capital - INTERIM APPLICATION Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE  The Law Point
(Main Matter Number :SEBI Appeal/0000380/2020)				
	Misc. Application	394/2020	Capital Mirror Vs. SEBI	Mr. Vedchetan Patil, Advocate The Law Point
(Main Matter Number :SEBI Appeal/0000381/2020)				
<b><u>37-ADMDISPOSAL-COURTCODE-ICDRPENALTY-AT-11.19AM</u></b>				
10	SEBI Appeal	455/2020	MANGALAM DRUGS AND Vs. SEBI	Sanjay Udeshi and Co, Advocates Mr. Abhiraj Arora, Advocate-i/b ELP
(Main Matter Number :		Misc. Application/0000463/2020)		
Sub Matter :		Misc. Application/0000463/2020		
	Misc. Application	463/2020	Mangalam Drugs AND Organics Ltd. Ors. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000455/2020)				
Sub Matter :		SEBI Appeal/0000455/2020		
<b><u>502-DISP-COURTCODE-ATLASOPENOFFER-AT-11.24AM</u></b>				
11	SEBI Appeal	572/2021	ATLAS JEWELLERY INDIA LIMITED Vs. SEBI	Sneha Vani Marjadi Advocate  K. ASHAR AND CO.

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**24-DISPOSAL-COURTCODE-LYKAGDR-AT11.20A.M.**

12	SEBI Appeal	713/2021	Lyka Labs Limited Vs. SEBI	Visesha Law Services
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Sub Matter : Misc. Application/0001199/2021  
Sub Matter : Misc. Application/0001200/2021

**701-DISPOSAL-INSPECTIONACCURATE-AT 11.22 A.M.**

13	SEBI Appeal	69/2022	TTL Enterprises Ltd. Vs. SEBI	Keyoor Bakshi, Director of TTL Enterprises Ltd.
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